

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3268
ANSWERED ON:15.04.2010
ACCIDENT AT UDYAWANEVADA RAILWAY CROSSING
Rawat Shri Ashok Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the casualties in the train accident that occurred in the month of March, 2010 at the Udyawanevada railway crossing in Block Shivrajpur of Sitapur district in Uttar Pradesh;
- (b) whether any investigation was conducted in this regard;
- (c) if so, the outcome of the said investigation;
- (d) whether any compensation was paid to the next of kin of the bereaved families;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Railways to man the unmanned level-crossings falling under Hardoi, Sitapur and Kanpur districts of Uttar Pradesh?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (f): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3268 BY SHRI ASHOK KUMAR RAWAT TO BE ANSWERED IN LOK SABHA ON 15.04.2010 REGARDING ACCIDENT AT UDYAWANEVADA RAILWAY CROSSING.

(a): On 09.03.2010 at 16.00 hrs., while the Goods Train No. UP BCN Empty Special was on run between Maholi and Hempur stations on Shahjahanpur - Sitapur Cantonment Section of Moradabad Division, one tractor trolley trespassed and dashed against the train engine at Unmanned Level Crossing No. 40-C at Udayawanga. Driver of the tractor trolley lost his life in this accident.

(b) & (c): Departmental Enquiry has been conducted into the above incident which is attributed to lack of adequate caution on the part of the road user (tractor trolley driver).

(d) & (e): Compensation is not admissible to the family of deceased road users for such incidents at unmanned level crossings.

(f): Manning of unmanned level crossings is being done in a phased manner. A policy decision has also been taken to increase the pace of manning.